

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/9322/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Tehal Singh (Age 49 years)
S/o late Sh.Barkat Singh
R/o House No.10, land No.1,
Bharat Nagar, Ban Talab,
Jammu.

.....Applicant

(Advocate: Mr.Ankur holding brief for Shri V.R. Wazir)

Versus

1. State of Jammu & Kashmir,
Through Commissioner/Secretary to Govt.
Hospitality and Protocol Department,
Civil Secretariat, Jammu.
2. Director Estate,
J&K Government
Civil Secretariat, Jammu.
3. Deputy Director Estates,
Mubarak Mandi, Jammu.
4. Executive Engineer,
Estates Division,
Near Shakuntala Theatre,
B.C. Road, Jammu.
5. Shri Rohlu Ram,
S/o Not known,
Presently posted as Pump Operator,
Ahata Amar Singh, Jammu.
6. Raman Kumar Kohli,
S/o Shri Puran Chand Kohli,
Presently posted as Pump Operator,
Poonch House, Panjtirthi, Jammu.

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.....Respondents
(Advocate:- Mr. Sudesh Magotra, DAG)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Shri Ankur holding brief for Shri V.R. Wazir, learned counsel for the applicant submits that the TA has become infructuous.

2. In view of the submissions of the learned counsel for the applicant, the TA is dismissed as infructuous. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-